

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that **from 15th March 2021 to 4th April 2021**, all the Courts will take up their extant judicial assignment physically in their respective Court Rooms on all Court working days, **from 9.00 a.m. to 12.00 noon and 12.30 p.m. to 2.30 p.m.** as per the Board notified separately.

In the event of non availability of any Court as also in the event of any Court passing order for not placing the matter before any Court, then the matter be placed before the Court as per Standing Order Notice w.e.f. 15th March 2021 and subsequent partial modifications, if any.

All the Advocates and litigants shall maintain protocol as per the **SOP Annexure A-3** published on the official website of Bombay High Court.

High Court, Appellate Side,)
Bombay.)
Date : 10th March 2021)

By Order

Sd/-
(V. R. Kachare)
Registrar (Judl-I)